

## BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

### NINTH REPORT

(Presented on 2-5-1990)

The Business Advisory Committee held a sitting on Wednesday, the 2nd May, 1990.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- |  |          |
|--|----------|
| (1) The Lokpal Bill, 1989.<br>(Consideration and passing)  | 5 hours  |
| (2) The Prasar Bharati (Broadcasting Corporation of India) Bill, 1989<br>(Consideration and passing) | 6 hours  |
| (3) The Gold (Control) Repeal Bill, 1990<br>(Consideration and passing)                              | 2½ hours |

3. Re-considering the earlier schedule and the time available, the Committee also recommend the discussion and voting on the Demands for Grants in respect of the ministries in the following order:—

- |                     |   |
|---------------------|---|
| (i) Water Resources | 4 hours<br>(3rd and 4th May, 1990)        |
| (ii) Agriculture    | 11 hours<br>(7th, 8th and 10th May, 1990) |
| (iii) Labour        | 11th May, 1990.                           |
| (iv) Welfare        |   |

4. The Committee further recommend that discussion under Rule 193 on the fire incidents in Delhi, may be taken up on a date and time to be decided later.

NEW DELHI;  
May 2, 1990

Vaisakha 12, 1912 (Saka)

**RABI RAY**  
Chairman,  
Business Advisory Committee